

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

10.

IA-3285/2024 in C.P.(IB)/725(MB)/2023

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 26.06.2024

NAME OF THE PARTIES:

VSJ Investments Private Limited

Vs

Galore Developers Private Limited

SECTION: 7, 60(5), 22(3)(b) OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. PCA Udayraj Patwardhan a/w CS Payal Sanghavi and CS Shreya Gadiya, Ld. Authorised Representative for the Applicant (RP) in IA-3285/2024 present (VC). Mr. Nausher Kohli a/w Adv. Astha Ojha i/b DSK Legal, Ld. Counsel for the Respondent in IA-3285/2024 present.
2. List this matter on 05.07.2024.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)